[Shri Rajeev Shukla]

(2) GS.R. 486 (E), dated the 21st June, 2012, amending Notification No. G.S.R. 38 (E), dated the 19th January, 2011, to substitute certain entries in the original Notification. [Placed in Library. See No. L.T. 7229/15/12]

MOU between GOI and BIBCOL

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING; THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Science and Technology, Department of Biotechnology) and the Bharat Immunologicals and Biologicals Corporation Limited (BIBCOL), for the year 2012-13. [Placed in Library. See No. L.T. 7371/15/12]

I. Notification of the Ministry of Power.

II. MOU between GOI and NTPC

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Power Notification No. L-1/44/2010-CERC, dated the 29th March, 2012, publishing the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Second Amendment) Regulations, 2012, under Section 179 of the Electricity Act, 2003, along with delay Statement. [Placed in Library. See No. L.T. 7169/15/12]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and the National Thermal Power Corporation Limited (NTPC), for the year 2012-13. [Placed in Library. See No. L.T. 7113/15/12]

Statements showing action taken by Government

SHRI RAJEEV SHUKLA: Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:—